

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 199/BB/2020	For admission	Sec 9 of I&B code 2016	Micronova Impex Pvt Ltd	Rafeulla Shareiff, PCS	Haritasa Electronics Solutions Pvt Ltd	Chandan for R1 & R2

ADVOCATE FOR PETITIONER/s:

RAFEULLA SHARIFF - PCS

ADVOCATE FOR RESPONDENT/s:

CHANDAN - R-1, R-2

**ORDER**

Heard Shri Rafeeulla Shariff, learned PCS for the Petitioner and Shri Chandan, learned Counsel for R-1 and R-2 through Video Conference.

Ld. Counsel for the Respondents has filed objections on 21.08.2020.

Post the case on **09.09.2020**.

  
Member (T)

Krishna

**Verified**



**Court Officer**

  
Member (J)